

**LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI  
BULLETIN PART-II**

(General Information relating to legislative & other matters)  
Monday, 08 January, 2018/18, Paush, 1939 (Shaka)

**No. 115**

**Subject: “MLA” Parking Labels for the year 2018 for entry of vehicles of MLAs in the Assembly Complex.**

As the validity period of the car parking labels for entry into the Assembly premises has expired on 31 December, 2017, it has been decided to replace the existing “MLA” car parking labels with the new labels. Accordingly, Hon’ble Members are requested to kindly surrender their existing car parking labels and apply for the new ones in the prescribed proforma, enclosing a copy of the RC of the vehicle, duly signed by the Hon’ble Member concerned with stamp affixed.

Each Member of the House will be issued 02 (Two) “MLA” Parking Labels only, against submission of application in prescribed proforma and surrender of the parking labels issued earlier.

Proforma for the issue of vehicle entry pass is enclosed for use of Hon’ble Members with the request to sign and affix their stamp on the application form as well as all the enclosures while submitting their claim for issue of vehicle entry passes.

**Prasanna Kumar Suryadevara**  
**Secretary**

**विधान सभा सचिवालय  
राष्ट्रीय राजधानी क्षेत्र दिल्ली  
समाचार भाग -2**

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)  
सोमवार, 08 जनवरी, 2018/18 पौष, 1939 (शक)

**संख्या : 115**

**विषय : वर्ष 2018 के लिए सचिवालय परिसर में विधायकों के वाहनों के प्रवेश हेतु पार्किंग-लेबल्स।**

क्योंकि सचिवालय परिसर में विधायकों के वाहनों के प्रवेश हेतु जारी पार्किंग लेबल्स की वैधता 31 दिसम्बर, 2017 को समाप्त हो गयी है, अतः मौजूदा “विधायक (एम.एल.ए)” कार पार्किंग लेबल्स के बदले नए पार्किंग लेबल्स जारी करने का निर्णय लिया गया है। तदनुसार, माननीय सदस्यों से निवेदन है कि वे मौजूदा कार पार्किंग लेबल्स जमा कर दें और वाहन के आर.सी. की हस्ताक्षरित और मुहर लगी एक प्रति संलग्न करते हुए निर्धारित प्रपत्र में नए पार्किंग लेबल्स हेतु आवेदन करें।

निर्धारित प्रपत्र में आवेदन करने और पहले जारी पार्किंग लेबल्स लौटाने पर सदन के प्रत्येक सदस्य को 02 (दो) “एम.एल.ए” कार पार्किंग लेबल्स जारी किए जायेंगे।

माननीय सदस्यों के उपयोग के लिए वाहन-प्रवेश-पत्र पास जारी किए जाने हेतु प्रपत्र संलग्न है। माननीय सदस्यों से अनुरोध है कि वाहन-प्रवेश-पत्र के लिए आवेदन करते समय वे आवेदन पत्र के साथ-साथ सभी संलग्नकों पर हस्ताक्षर कर अपनी मुहर लगा दें।

**प्रसन्ना कुमार सूर्यदेवरा**  
**सचिव**

Label No. issued:

Dated:

LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI

APPLICATION FOR ISSUE OF CAR PARKING LABELS FOR HON'BLE  
SPEAKER/HON'BLE DEPUTY SPEAKER AND MLAs

To

The Secretary,  
Delhi Legislative Assembly,  
National Capital Territory of Delhi,  
Old Secretariat, Delhi.

Please issue one ( no.) Car Park Label for entry into the Legislative Assembly complex, in respect of my vehicle as per particulars given below:-

1. Make/Model of the vehicle:

2. Registration No:

The vehicle is registered in my name/in the name of my spouse/in the name of Shri/Smt. \_\_\_\_\_

*(Photocopy of the Registration Certificate of the vehicle is enclosed)*

I am also enclosing the 'MLA' label No. \_\_\_\_\_ for the year \_\_\_\_\_ issued to me for my vehicle No. \_\_\_\_\_.

UNDERTAKING

(Strike off whichever is not applicable)

i) I do hereby undertake that the above vehicle is registered in my/my spouse's name/ in the name of Shri/Smt. \_\_\_\_\_ and the same is exclusively being used by me. I shall be fully responsible for any misuse of the parking label.

ii) I also hereby undertake that the above vehicles are not fitted with any kind of unauthorised LPG/CNG kit.

(Signature)

Name \_\_\_\_\_

A.C. No: \_\_\_\_\_

Telephone No. \_\_\_\_\_